

LOK SABHA DEBATES

I.

LOK SABHA

Wednesday, November 3, 1976/Kartika
12, 1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER TAMIL NADU COOPERATIVE SOCIETIES ACT

THE MINISTER OF STATE IN THE
MINISTRY OF CIVIL SUPPLIES
AND CO-OPERATION (SHRI A. C.
GEORGE): I beg to lay on the
Table—

(1) A copy each of the following
Notifications under sub-section
(4) of the section 119 of the
Tamil Nadu Co-operative
Societies Act, 1961 read with
clause (c) (iv) of the Procla-
mation dated the 31st January,
1976 issued by the President in
relation to the State of Tamil
Nadu:—

(i) G.O. Ms. 79 published in
Tamil Nadu Government
Gazette, dated the 9th April,
1975 making certain amend-
ments to the Tamil Nadu
Co-operative Societies Rules,
1963.

(ii) G.O. Ms. 648 published in
Tamil Nadu Government
Gazette, dated the 13th Oc-
tober, 1976 making certain
amendments to the Tamil
Nadu Co-operative Societies
Rules, 1963.

(2) A statement (Hindi and Eng-
lish versions) explaining rea-

2102 LS—1.

sons for not laying Hindi ver-
sions of the above Notifications.

(3) A statement (Hindi and Eng-
lish versions) showing rea-
sons for delay in laying the
Notification mentioned at 1(i)
above.

Placed in Library. See No.
LT-11486/76].

NOTIFICATIONS UNDER TAMIL NADU AGRICULTURAL PRODUCE MARKETS ACT

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI SHAHNAWAZ
KHAN): I beg to lay on the Table—

(1) A copy each of the following
Notifications under sub-section
(4) of section 29 of the Tamil
Nadu Agricultural Produce
Markets Act, 1959 read with
clause (c) (iv) of the Procla-
mation, dated the 31st January,
1976 issued by the President
in relation to the State of
Tamil Nadu:—

(i) Memo No. 115882/AM. II/75-6
published in Tamil Nadu
Government Gazette, dated
the 28th April, 1976 making
certain amendments to the
Tamil Nadu Agricultural
Produce Markets Rules, 1962.

(ii) G.O. Ms. 760 published in
Tamil Nadu Government
Gazette, dated the 19th May,
1976.

(iii) Memo No. 96996(A)/A.M.
1/75-2 published in Tamil
Nadu Government Gazette,
dated the 26th May, 1976.

(iv) Memo No. 68969/AM I/75-6
published in Tamil Nadu

Government Gazette, dated the 14th July, 1976.

(v) G.O. Ms. 1595-A published in Tamil Nadu Government Gazette, dated the 1st September, 1976.

(vi) G.O. Ms. 1669 published in Tamil Nadu Government Gazette, dated the 8th September, 1976 making certain amendments to the Tamil Nadu Agricultural Produce Markets Rules, 1962.

(vii) G.O. Ms. 1732 published in Tamil Nadu Government Gazette, dated the 22nd September, 1976 making certain amendments to the Tamil Nadu Agricultural Produce Market Rules, 1962.

(viii) G.O. Ms. 1780 published in Tamil Nadu Government Gazette, dated the 29th September, 1976.

(2) A statement (Hindi and English versions)—

(i) explaining reasons for not laying the Hindi versions of the above Notifications; and

(ii) showing reasons for delay in laying the Notifications mentioned at (i) to (iv) of item (1) above.

[Placed in Library. See No. LT-11487/76].

CERTIFIED ACCOUNTS AND AUDIT REPORT OF COIR BOARD FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI A. P. SHARMA): I beg to lay on the Table—

(1) A copy of the Certified Accounts (Hindi and English versions) of the Coir Board, Ernakulam for the year 1974-75 and the Audit Report thereon, under sub-section (4) of section 17

of the Coir Industry Act, 1953.

(2) A statement showing reasons for delay in laying the above document.

[Placed in Library. See No. LT-11488/76].

INSURANCE (SECOND AMENDMENT) RULES

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): I beg to lay on the Table a copy of the Insurance (Second Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1373 in Gazette of India dated the 25th September, 1976 under subsection (2) of section 43 of the Life Insurance Corporation Act, 1956. [Placed in Library See No. LT-11489/76].

ANNUAL REPORTS OF I.I.T., MADRAS FOR 1975-76, I.I.T., DELHI FOR 1975-76, AND A STATEMENT, ANNUAL REPORTS OF I.I.T., KHARAGPUR, 1975-76 AND NATIONAL INSTITUTE OF FOUNDRY AND FORGE TECHNOLOGY, RANCHI FOR 1975-76, SALAR JUNG MUSEUM BOARD, HYDERABAD FOR 1975-76, INDIAN MUSEUM, CALCUTTA FOR 1975-76, CERTIFIED ACCOUNTS ETC. OF I.I.T., DELHI FOR 1974-75 AND A STATEMENT AND ANNUAL REPORT OF EXECUTIVE COMMITTEE OF TRUSTEES OF VICTORIA MEMORIAL HALL, CALCUTTA FOR 1975-76.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras for the year 1975-76. [Placed in Library. See No. LT-11490/76].

(2) (i) A copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1975-76.